

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/00027/2021

HYDERABAD, this the 29th day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Kiran Kumar Ravuri S/o Deliya Raluri,
Gr. 'B', Aged about 56 years, Occ : Deputy
Director General, NSO (FOD), R/o Flat No.401,
Sravani Towers, B Block, Siddhartha Nagar,
Mogalrajpuram, Vijayawada-520 010.

...Applicant

(By Advocate : Mr. A.Raghu Ram)

Vs.

1. Union of India, Rep by its Secretary,
Department of Statistics and Programme Implementation,
S.P.Bhawan, Sansad Marg, New Delhi – 110 001.
2. Union Public Service Commission,
Rep by its Chairman, Dholpur House,
Shahjahan Road, New Delhi – 110069.
3. Inquiry Authority, Shri A.K.Toprani,
ADG (Retired) & Inquiry Authority,
D-1, N-9, New Alakananda Cooperative Housing
Society, M.G. Complex, Sector-14, Vashi,
Navi Mumbai – 400703.
4. Presiding Officer & Director,
Ministry of Statistics and Programme Implementation,
NSO (FoD), Shri Vibeech E.M. Regional Office, Coimbatore,
Email : vibeech.em@govi.inRespondents

(By Advocate : Mrs. K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

Heard both the counsel.

2. This OA has been filed questioning the simultaneous proceedings ie Departmental Proceedings as well as Criminal proceedings initiated against the applicant.
3. Mr.A.Raghu Ram, learned counsel for the applicant submits today, on instructions, that the applicant desires to withdraw the OA.
4. In view of the above said submission, OA is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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